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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/122/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. Prithviraj
(for) R. VENKATAVARADAN Counsel for
Applicant /
Petitioner

for it

ORDER

2. S. Santhosh
Counsel for both the parties present. Counsel for Respondent prayed for time to
For Mukundan
file detailed reply in the matter. At request, time is enlarged with the condition
Guindhanam
that counter will be filed within three weeks, thereafter within one week Counsel
for Petitioner will file rejoinder. At this stage, it has been submitted by both the
Counsels that there is some chance of settlement. Put up on 28.08.2017 at
10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)